

Annexure-4

Name of the corporate debtor: Frost International Limited ; Date of commencement of CIRP: 09-02-2023 ; List of stakeholders as on: 21-04-2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---|---------------------------|-----------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|---------------------|-----------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % voting share in CoC |
| 1 | Frost Infrastructure and Energy Limited | 23-Feb-23 | 60,42,47,370 | - | Unsecured Loan | - | Yes | - | - | - | 60,42,47,370 | | |
| 2 | Sunil Verma | 23-Feb-23 | 19,15,683 | - | Unsecured Loan | - | Yes | - | - | - | 19,15,683 | | |
| 3 | Sunil Verma HUF | 23-Feb-23 | 4,95,462 | - | Unsecured Loan | - | Yes | - | - | - | 4,95,462 | | |
| 4 | Rita Verma | 23-Feb-23 | 1,68,045 | - | Unsecured Loan | - | Yes | - | - | - | 1,68,045 | | |
| 5 | Sunil Verma Family Welfare Trust | 23-Feb-23 | 39,61,500 | - | Unsecured Loan | - | Yes | - | - | - | 39,61,500 | | |
| 6 | Uday Jayant Desai | 23-Feb-23 | 4,75,24,879 | - | Unsecured Loan | - | Yes | - | - | - | 4,75,24,879 | | |
| 7 | Uday J. Desai HUF | 23-Feb-23 | 3,38,930 | - | Unsecured Loan | - | Yes | - | - | - | 3,38,930 | | |
| 8 | Uday Desai Family Welfare Trust | 23-Feb-23 | 50,61,500 | - | Unsecured Loan | - | Yes | - | - | - | 50,61,500 | | |
| 9 | Nipun Verma | 23-Feb-23 | 32,84,711 | - | Unsecured Loan | - | Yes | - | - | - | 32,84,711 | | |
| 10 | Sujay U. Desai | 23-Feb-23 | 43,26,138 | - | Unsecured Loan | - | Yes | - | - | - | 43,26,138 | | |
| 11 | Saral Verma | 24-Feb-23 | 84,717 | - | Unsecured Loan | - | Yes | - | - | - | 84,717 | | |
| 12 | Olympic Oil Industries Limited | 04-Mar-23 | 24,27,35,986 | - | Unsecured Loan | - | Yes | - | - | - | 24,27,35,986 | | |
| 13 | Bank of India Singapore Branch | 06-Nov-23 | 1,22,49,03,109 | 1,22,27,29,092 | Unsecured | 1,22,27,29,092 | No | 1.54% | - | - | 21,74,017 | See Note 3 | |
| 14 | Union Bank of India | 22-Aug-23 | 27,48,32,626 | 27,48,32,626 | Unsecured | 27,48,32,626 | No | 0.35% | - | - | - | See Note 4 | |
| | TOTAL | | 2,41,38,80,656 | 1,49,75,61,718 | | | | 1.89% | - | - | 21,74,017 | 91,41,44,921 | |

Notes:

- Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts etc. The analysis and findings delineated in this report are specifically subject to information received upto 21-04-2026. The same may change subject to any material information received from the creditors affecting the claim amounts.
- If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the RP undertaking this verification process.
- The Claim from Bank of India, Singapore Branch received after September 18, 2023 and as per CIRP Regulations 13(1C)(b), the claim of Rs. 122,27,29,092/- is acceptable. RP had put the same in the 13th CoC of the Frost International Limited for recommendation of CoC members and no objection received for the same. Hence, the RP had filed application before the NCLT, Mumbai to include the said claim in to list of creditors and approval for condonation of delay and the said application was allowed vide order dated 04.04.2024.
- The Claim from Union Bank of India admitted pursuant to the Order of the Hon'ble NCLT, Mumbai dated 24-03-2026 in IA No. 4850/MB/2025